

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1760**  
ANSWERD ON- 03/08/2023

**INTERNAL COMPLAINTS COMMITTEE (ICC)**

1760 SHRI MALLIKARJUNKHARGE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether all national sports federations have an Internal Complaints Committee (ICC);
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the details of the number of vacant positions on the ICC panels, federation-wise; and
- (e) the total number of complaints filed with ICCs and details of the action taken on such complaints, federation-wise?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (e): Provisions of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) (POSH) Act, 2013 are applicable to National Sports Federations (NSFs), as applicable to any entity defined in the Act. The NSFs are bound to take action in terms of the extant legal provisions in the cases of sexual harassment reported to them.

The Ministry has again written in January 2023 to the Indian Olympic Association (IOA) and the NSFs to re-examine their structure and policies in terms of the said Act and make the necessary changes/modifications. The Ministry has also asked the IOA and the NSFs to sensitize their office bearers, coaches, administrative staff, and players about the prevention of sexual harassment of women in sports.

Details of the recognised NSFs having an Internal Complaints Committee (ICC) are given at Annexure-I.

Based on the information provided about complaints of sexual harassment since 2018 by the IOA and all the presently recognized NSFs, five NSFs, have reported complaints of sexual harassment, as per details given in Annexure-II.

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**ANNEXURE -I****ANNEXURE-I REFERRED TO IN REPLY TO PART (A) TO (E) OF RAJYA SABHA UNSTARRED QUESTION NO.1760 TO BE ANSWERED ON 03/08/2023 ASKED BY SHRI MALLIKARJUN KHARGE REGARDING INTERNAL COMPLAINTS COMMITTEE (ICC)**

1.	All India Tennis Association
2.	Indian PancakSilat Federation
3.	Yogasana Bharat
4.	Squash Rackets Federation of India
5.	Archery Association of India
6.	Sepaktakraw Federation of India
7.	Amateur Soft Tennis Federation of India
8.	KIFI Association (Kudo International Federation of India)
9.	Wushu Association of India
10.	Indian Weightlifting Federation
11.	Rowing Federation of India
12.	Athletics Federation of India
13.	Cycling Federation of India
14.	Amateur Kabaddi Federation of India
15.	Kho Kho Federation of India
16.	Indian Golf Union
17.	Gymnastics Federation of India
18.	Paralympic Committee of India
19.	Equestrian Federation of India
20.	Boxing Federation of India
21.	Hockey India
22.	Cerebral Palsy Sports Federation of India
23.	All India Football Federation of India
24.	School Games Federation of India
25.	Ju-Jitsu Association
26.	All India Chess Federation
27.	WAKO India Kickboxing Federation
28.	National Rifle Association of India
29.	Shooting Ball Federation of India
30.	Roller Skating federation of India
31.	Swimming Federation of India
32.	Basketball Federation of India
33.	Fencing Association of India
34.	All India Sports Council of Deaf
35.	Special Olympic Bharat
36.	Bridge Federation of India
37.	Billiards & Snooker Federation of India
38.	Netball Federation of india
39.	Badminton Association of India
40.	Tenpin Bowling Federation (India)
41.	Yachting Association of India
42.	Indian Kayaking & Canoeing Association

43.	Indian Polo Association
44.	Indian Triathlon Federation
45.	Table Tennis Federation of India
46.	Roll Ball Federation of India
47.	AtyaPatya Federation of India
48.	Tennis Ball Cricket Federation of India
49.	Indian Rugby Football Union
50.	Cycle Polo Federation of India
51.	Softball Federation of India
52.	Taekwondo Federation of India
53.	Wrestling Federation of India*

\* At present the affairs of Wrestling Federation of India are being managed by the Ad hoc Committee appointed by Indian Olympic Association.

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ANNEXURE -II

ANNEXURE-II REFERRED TO IN REPLY TO PART (A) TO (E) OF RAJYA SABHA UNSTARRED QUESTION NO.1760 TO BE ANSWERED ON 03/08/2023 ASKED BY SHRI MALLIKARJUN KHARGE REGARDING INTERNAL COMPLAINTS COMMITTEE (ICC)

S.No	NSF	Year*	Number of complaints received	Number of complaints disposed of	Number of cases where inquiries have been completed	Number of cases where criminal case have been filed
1	Swimming Federation of India	2019	1	1	1	Nil
2	Cycling Federation of India	2022	1	1	1	1
3	Archery Association of India	2022	1	1	1	Nil
4	All India Football Federation	2022	1	1	1	1
5	Amateur Kabaddi Federation of India	2022	1	1	1	1
6	Wrestling Federation of India	2023	1	FIR was registered and chargesheet has since been filed in the court.		

\* Since 2018 till now.

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